

**BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI**

O.A.No.143 of 2021

BETWEEN

Tribunal on its own motion-SUO MOTU Based on the News item in Eenadu Newspaper Edition Dated: 12.06.2021, "Dredging along the embankments of Krishna River to be stopped".

... APPLICANT

-VS-

The Chief Secretary to Government of Andhra Pradesh
& 10 others

... RESPONDENTS

REPORT FILED BY THE 6TH RESPONDENT

Date: 25-09.2021



**M/S MADHURI DONTI REDDY
ADVOCATE**

**STANDING COUNCIL FOR GOVERNMENT OF
ANDHRA PRADESH**

A.P. POLLUTION CONTROL BOARD

#S2, Royal Castle, 26, Gill Nagar Extension, Choolaimedu,
Chennai – 600 094. Mobile: 98407 98460 / 6383121322

COUNSEL FOR 6th Respondent

**GOVERNMENT OF ANDHRA PRADESH
DEPARTMENT OF MINES AND GEOLOGY**

From:
Sri M.Subrahmanyam, M.Sc.,
Dy. Director of Mines & Geology (FAC),
Vijayawada.

To
The Director of Mines
& Geology,
Ibrahimpattanam.

Letter No:341/Sand/2019,

Dated:25-09-2021.

Sir,

Sub:- Mines & Minerals – Sand – National Green Tribunal, South Zone, Chennai – O.A.No.143 of 2021 (SZ) – SUO MOTU on the news item published in Eenadu newspaper edition dated 12.06.2021–“Dredging along the embankments of Krishna River to be stopped” – Joint inspection with other line Departments – Independent statements regarding the stand of Department – Instructions issued by the Hon’ble NGT – Report called for - Submitted - Reg.

- Ref:-**
1. Memo No: 4849504/Sand/NGT-SZ-143/2021, dated.12.08.2021 of the Director of Mines & Geology, Ibrahimpattanam.
 2. This office Letter No:341/Sand/Sand/2019 Dt: 19.08.2021 addressed to the Director of Mines & Geology, Ibrahimpattanam.
 3. Note orders Dt:22.08.2021 of the Collector & District Magistrate, Krishna, AP.
 4. This office letter No:341/Sand/2019 Dt: 23.08.2021 addressed to Mrs.Madhuri Donti Reddy, Advocate, Standing Council, NGT, Chennai.
 5. Memo No:4495031/ Sand-New Agency / 2021, dated.25.09.2021 of the Director of Mines & Geology, Ibrahimpattanam.

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I invite kind attention to the subject and reference cited and submit the Director of Mines & Geology, Ibrahimpattanam directed to follow the following on the allegations made in the Newspaper clipping and submit report on allegation wise stand taken by the department and to coordinate with Executive Engineer, KC division, Vijayawada to conduct joint inspection with District Collector, Krishna and see a report is filed before the Hon’ble Tribunal on or before 23.08.2021 vide in the reference 1st cited.

In this connection, it is submitted that news item in Eenadu Newspaper on 12.06.2021 under caption of “Karakatta Venta Isuka Travvalaku Nilipiveyali” “Amaravathi Rythula Demand”. The Hon’ble National Green Tribunal, South Zone, Chennai taken O.A.No:143 of 2021 (SZ)-SUO MOTU respondents 6th and 9th called for submission of statements and reports.

In the News item, farmers of Amaravathi, AP demanded to stop dredging along the embankments of Krishna river and objected to the dredging in Krishna River and dumping of Sand in the lands given for establishment of Capital. They opined that the dredging will weaken the embankment and there is any breach due to floods all the Villages earmarked for the capital will be marooned and they are wanted action against private companies who are dumping sand in fields without necessary permissions.

The News item contents pertains to Guntur District and the farmers belongs to Amaravathi of Guntur District, but not related to Krishna District. As on date there is no activity of dredging / de-siltation operations are being taken up by the contractor agency in Krishna District. As per the records of Water Resources Department concluded an agreement to agency on 10.08.2021.

↑

Hence, no action was initiated against the agency as no violation is noticed. As per the records of Water Resources Department the following dredging operations in between Chainage entrusted to the private agencies.

S.No	Dredging Chainage	Name of the Agency
01	From KM 0.500 to KM 1.000	Reach Dredging Ltd, Kalkatta
02	From KM 1.400 to KM 2.000	Reach Dredging Ltd, Kalkatta
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09	From KM 5.700 to KM 6.500	Reach Dredging Ltd, Kalkatta
10	From KM 7.500 to KM 8.400	Reach Dredging Ltd, Kalkatta
11	From KM 8.800 to KM 9.300	Nasbabu Constructions Pvt Ltd, Gudivada
12	From KM 11.00 to KM 13.50	Nasbabu Constructions Pvt Ltd, Gudivada

As per the instructions of the Director of Mines & Geology, Ibrahimpatnam the Deputy Director of Mines & Geology, Krishna approached and contacted with Executive Engineer, KC Division, Vijayawada on 17 & 18.08.2021 for submission of report before Hon'ble Nation Green Tribunal, South Zone, Chennai. The Executive Engineer, KC Division, Vijayawada has informed that joint inspection with Revenue and Mines & Geology has taken up on 17.08.2021 on Right Flood Bank of Krishna River in Guntur side i.e., Amaravathi. Where trial basis dredging operations taken up by the contractor agency.

So far no activity of dredging operations were taken up in Krishna District, hence the joint inspection is not necessary at this juncture. As on date Guntur side joint inspection is sufficient for submission of report / statements before the Hon'ble Nation Green Tribunal, South Zone, Chennai vide in the reference 2nd cited.

The same factual report bring into the notice of the District Collector, Krishna by circulation of file for submission of report before the Hon'ble NGT. The District Collector, Krishna was also approved the note and agreed vide in the reference 3rd cited.

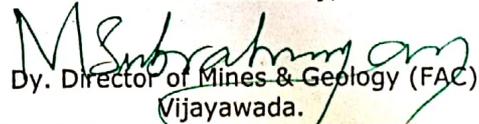
In meanwhile, the same report was submitted to Mrs.Madhuri Donti Reddy, Advocate, Standing Council, NGT, Chennai vide in the reference 4th cited and copy of report was also submitted to the Director of Mines & Geology, Ibrahimpatnam.

Further, the Director of Mines & Geology, Ibrahimpatnam instructed to submit the report on or before 27.09.2021 since hearing will be conducted on 30.09.2021 before the Hon'ble NGT (SZ), Chennai and intimate to their office vide in the reference 5th cited.

In view of the above, I once again submit the factual report for submission of report before Hon'ble Nation Green Tribunal, South Zone, Chennai.

Encl: As above

Yours faithfully,


Dy. Director of Mines & Geology (FAC),
Vijayawada.

Copy submitted to the Collector & District Magistrate, Krishna District for favour of information.

Copy to the Asst. Director of Mines & Geology, Vijayawada for information.

Note # 1

Sub:- Mines & Minerals – Sand – National Green Tribunal, South Zone, Chennai – O.A.No.143 of 2021 (SZ) – SUO MOTU on the news item published in Eenadu newspaper edition dated 12.06.2021–“ Dredging along the embankments of Krishna River to be stopped” – Joint inspection with other line Departments – Independent statements regarding the stand of Department – Instructions issued by the Hon'ble NGT – Report called for – Requested for orders - Reg.

- Ref:-**
1. Govt Memo No: REV01-LANA0MISC/915/2021-Lands-IV Dt: 23.07.2021 and the District Collector Endorsement received by this office on 03.08.2021.
 2. This office letter No: 341/Sand/2019 Dt: 05.08.2021 addressed to the Superintendent Engineer, Irrigation, Vijayawada.
 3. Memo No: 4849504/Sand/NGT-SZ-143/2021, dated.12.08.2021 of the Director of Mines & Geology, Ibrahimpatnam.
 4. This office Letter No: 341/Sand/2019 Dt: 19.08.2021 addressed to the Director of Mines & Geology, Ibrahimpatnam.

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Kindly see the references cited, it is submitted that, the Collector & District Magistrate, Krishna while endorsement given on the Govt Memo along with a copy of the orders Dt: 07.07.2021 of National Green Tribunal, Southern Zone, Chennai in O.A No:143/2021 9SZ) for necessary action. In the Govt memo it was directed direction to take appropriate action in the matter in consultation with the counsel for NGT, ZS, Chennai and also furnish detailed report to Govt for taking further action vide in the reference 1st cited.

Further, it is submitted that this office has addressed a letter to the Superintendent Engineer, Irrigation, Vijayawada and requested for taking necessary action on National Green Tribunal, Southern Zone, Chennai OA No:143 of 2021 (SZ)-SUO MOTO bases on the News item in EEnadu Newspaper edition dated:12.06.2021 “ Dredging along the embankments of Krishna River to be stopped” vide in the reference 2nd cited.

Further, it is also submitted that, the Director of Mines & Geology, Ibrahimpatnam directed to follow the following on the allegations made in the Newspaper clipping and submit report on allegation wise stand taken by the department and to coordinate with Executive Engineer, KC division, Vijayawada to conduct joint inspection with District Collector, Krishna and see a report is filed before the Hon'ble Tribunal on or before 23.08.2021 vide in the reference 3rd cited.

In this connection, it is submitted that news item in Eenadu Newspaper on 12.06.2021 under caption of “Karakatta Venta Isuka Travvalaku Nilipiveyali” “Amaravathi Rythula Demand”. The Hon'ble National Green Tribunal, South Zone, Chennai taken O.A.No:143 of 2021 (SZ)-SUO MOTU respondents 6th and 9th called for submission of statements and reports.

In the News item, farmers of Amaravathi, AP demanded to stop dredging along the embankments of Krishna river and objected to the dredging in Krishna River and dumping of Sand in the lands given for establishment of Capital. They opined that the dredging will weaken the embankment and there is any breach due to floods all the Villages earmarked for the capital will be marooned and they are wanted action against private companies who are dumping sand in fields without necessary permissions.

The News item contents pertains to Guntur District and the farmers belongs to Amaravathi of Guntur District, but not related to Krishna District. As on date there is no activity of dredging / de-siltation operations are being taken up by the contractor agency in Krishna District. As per the records of Water Resources Department concluded an agreement with contractor agency on 10.08.2021. Hence, no action was initiated against the agency as no violation is noticed. As per

the records of Water Resources Department the following dredging operations in between Chainage entrusted to the private agencies.

S.No	Dredging Chainage	Name of the Agency
01	From KM 0.500 to KM 1.000	Reach Dredging Ltd, Kalkatta
02	From KM 1.400 to KM 2.000	Reach Dredging Ltd, Kalkatta
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12	From KM 11.00 to KM 13.50	Nasbabu Constructions Pvt Ltd, Gudivada

As per the instructions of the Director of Mines & Geology, Ibrahimpatnam contacted with Executive Engineer, KC Division, Vijayawada on 17 & 18.08.2021 for submission of report before Hon'ble Nation Green Tribunal, South Zone, Chennai. The Executive Engineer, KC Division, Vijayawada has informed that joint inspection with Revenue and Mines & Geology has taken up on 17.08.2021 on Right Flood Bank of Krishna River in Guntur side i.e., Amaravathi. Where trial basis dredging operations were taken up by the contractor agency.

So far no activity of dredging operations were taken up in Krishna District side, hence the joint inspection is not necessary at this juncture. Further the Executive Engineer, KC Division, Vijayawada opined that as on date Guntur side joint inspection is sufficient for submission of report / statements before the Hon'ble Nation Green Tribunal, South Zone, Chennai.

In view of the above, if the District Collector, Krishna, so pleases and agrees the dredging / de-siltation operations of sand from Praksam barrage of the above mentioned table in Krishna District jurisdiction has not commenced by the contractor agencies and there is no violations are being noticed and no action was initiated against the agency. Report may be submitted to the Director of Mines and Geology for filing of statement before Hon'ble NGT.

Submitted for orders

[Govt Memos on NGT 0001.pdf](#)

21/08/2021 1:51 PM

MANNEM SUBRAHMANYAM

(DEPUTY DIRECTOR)

Digitally Signed

Note # 2

Sir, as dredging operations are not commenced from Krishna river towards Krishna District side, and as per report of Irrigation & Mining officials, the factual report may be forwarded to Director, Mines & Geology for filing counter before NGT.

22/08/2021 2:12 PM

DR.K.MADHAVI LATHA

(JOINT COLLECTOR)

Note # 3

ok agreed

22/08/2021 5:29 PM

J NIVAS

(COLLECTOR & DISTRICT MAGISTRATE)



 Digitally Signed

Note File No:341/Sand/2019

Note # 4

Submitted:-

Sir,

In view of the urgency draft letter addressed to the Mr. Donti Reddy Madhuri, Advocate, NGT, South Zone, Chennai in O.A. No: 143 of 2021 (SZ) relating to Dredging operations of Sand in Krishna River on the part of Krishna District side, report for submission before the Hon'ble NGT is forwarded.

The above draft letter is submitted for kind perusal and post approval and action taken by me may kindly be ratified.

23/08/2021 5:10 PM

**MANNEM SUBRAHMANYAM
(DEPUTY DIRECTOR)**

 Digitally Signed

Note # 5
agreed

25/08/2021 1:32 AM

**J NIVAS
(COLLECTOR & DISTRICT MAGISTRATE)**

**GOVERNMENT OF ANDHRA PRADESH
DEPARTMENT OF MINES AND GEOLOGY**

From:

Sri M.Subrahmanyam, M.Sc.,
Dy. Director of Mines & Geology (FAC),
Vijayawada.

To

The Director of Mines
& Geology,
Ibrahimpatnam.

Letter No:341/Sand/2019,

Dated:19 -08-2021.

Sir,

Sub:- Mines & Minerals – Sand – National Green Tribunal, South Zone, Chennai – O.A.No.143 of 2021 (SZ) – SUO MOTU on the news item published in Eenadu newspaper edition dated 12.06.2021–“Dredging along the embankments of Krishna River to be stopped” – Joint inspection with other line Departments – Independent statements regarding the stand of Department – Instructions issued by the Hon’ble NGT – Report called for - Submitted - Reg.

Ref:- Memo No: 4849504/Sand/NGT-SZ-143/2021, dated.12.08.2021 of the Director of Mines & Geology, Ibrahimpatnam.

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I invite kind attention to the subject and reference cited and submit the Director of Mines & Geology, Ibrahimpatnam directed to follow the following on the allegations made in the Newspaper clipping and submit report on allegation wise stand taken by the department and to coordinate with Executive Engineer, KC division, Vijayawada to conduct joint inspection with District Collector, Krishna and see a report is filed before the Hon’ble Tribunal on or before 23.08.2021 vide in the reference 1st cited.

In this connection, it is submitted that news item in Eenadu Newspaper on 12.06.2021 under caption of “Karakatta Venta Isuka Travvalaku Nilipiveyali” “Amaravathi Rythula Demand”. The Hon’ble National Green Tribunal, South Zone, Chennai taken O.A.No:143 of 2021 (SZ)-SUO MOTU respondents 6th and 9th called for submission of statements and reports.

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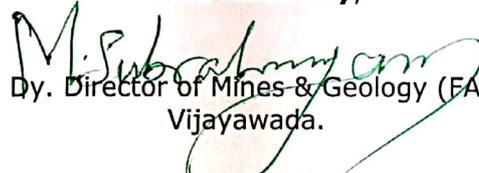
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As per the instructions of the Director of Mines & Geology, Ibrahimpatnam contacted with Executive Engineer, KC Division, Vijayawada on 17 & 18.08.2021 for submission of report before Hon'ble Nation Green Tribunal, South Zone, Chennai. The Executive Engineer, KC Division, Vijayawada has informed that joint inspection with Revenue and Mines & Geology has taken up on 17.08.2021 on Right Flood Bank of Krishna River in Guntur side i.e., Amaravathi. Where trial basis dredging operations taken up by the contractor agency. So far no activity of dredging operations were taken up in Krishna District, hence the joint inspection is not necessary at this juncture. As on date Guntur side joint inspection is sufficient for submission of report / statements before the Hon'ble Nation Green Tribunal, South Zone, Chennai.

This is submitted for favour of information.

Encl: As above

Yours faithfully,


Dy. Director of Mines & Geology (FAC),
Vijayawada.

Copy submitted to the Collector & District Magistrate, Krishna District for favour of information.

Copy submitted to Asst. Director of Mines & Geology, Vijayawada for information.

GOVERNMENT OF ANDHRA PRADESH
DEPARTMENT OF MINES AND GEOLOGY

From:

Sri J.Nivas, I.A.S.,
Collector & District Magistrate,
Krishna District,
Andhra Pradesh.

To

Mrs.Maduri Donti Reddy,
Advocate,
Standing Council,
NGT Chennai-600094.

Letter No:341/Sand/2019,

Dated:23 -08-2021.

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Ref:- 1. Hon'ble NGT orders dated:28.07.2021 in O.A.No:143 of 2021 (SZ), Chennai.
2. Memo No: 4849504/Sand/NGT-SZ-143/2021, dated.12.08.2021 of the Director of Mines & Geology, Ibrahimpatnam.
3. Note orders Dt: 22.08.2021 of the Collector & District Magistrate, Krishna District, AP.

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I invite your attention to the subject and reference cited and it is to inform that the Director of Mines & Geology, Ibrahimpatnam directed to follow the following on the allegations made in the Newspaper clipping and submit report on allegation wise stand taken by the department and to coordinate with Executive Engineer, KC division, Vijayawada to conduct joint inspection if necessary with District Collector, Krishna and see a report is filed before the Hon'ble Tribunal on or before 23.08.2021 vide in the reference 1st cited.

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Encl: As above

Yours faithfully,

Sd/- J.Nivas, I.A.S.,
**Collector & District Magistrate,
Krishan District**

Copy submitted to the Director of Mines & Geology, Ibrahimpatnam for favour of information.
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//TCFBO//


Dy. Director of Mines & Geology (FAC)
Vijayawada